

IN THE INCOME TAX APPELLATE TRIBUNAL PATNA 'VIRTUAL COURT' AT KOLKATA

Before Shri S.S. Godara, Hon'ble JM & Dr. A. L. Saini, Hon'ble AM

ITA Nos. 15, 16 & 17/Pat/2019
Assessment Year:2014-15

Babita Agrawal C/o. Sri Ram Agrawal, Shikhargarh Tola, Chourasia Field [PAN: AOIPA 9274 J]	<u>बनाम</u> / V/s.	ITO, Ward-1(1), Bhagalpur
Binod Kumar Sharma C/o. Pawan Kumar Sharma, Anant Ram Lane, Sonapatti, Bhagalpur, Bihar – 812002. [PAN: ASFPS 6641 G]		ITO, Ward-1(1), Bhagalpur
Indu Choudhary C/o. Pinki Engineering Bousi Road, Aliganj, Bhagalpur, Bihar – 812005. [PAN: ADGPC 7492 P]		ITO, Ward-1(1), Bhagalpur
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

अपीलार्थी की ओर से/By Appellant	Shri Sudipta Sannigrahi, CA
प्रत्यर्थी की ओर से/By Respondent	Shri Ajay Kumar, Addl.CIT, Sr. DR

ITA No. 27/Pat/2019
Assessment Year:2015-16

Antay Kumar Singh Kulharia, Koliwar, Bhojpur – 802160, Bihar [PAN: EBIPS 5077 J]	<u>बनाम</u> / V/s.	ITO, Ward-1(4), Ara
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

ITA No. 28/Pat/2019
Assessment Year:2009-10

Manoj Kumar Singh Prop. M/s. Rani Stores, Block road,	<u>बनाम</u> /	ITO, Ward – Chapra
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Ekma, Chapra – 841208 (Saran) [PAN: BDRPS 5247 J]	V/s.	
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

ITA No. 09/Pat/2019
Assessment Year:2013-14

Uday Nandan Prasad M/s. Maa Vaishno Rice Mill, Gaurav Nagar, Dhanawan, Parwalpur, Nalanda – 803114, Bihar [PAN: AWPVP 9122 H]	बनाम / V/s.	ITO, Ward-2(4), Biharsharif
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

अपीलार्थी की ओर से/By Appellant	Shri Rakesh Kumar, Advocate
प्रत्यर्थी की ओर से/By Respondent	Shri Ajay Kumar, ACIT, Sr. DR

ITA No.348/Pat/2018
Assessment Year:2014-15

Smt. Renu Bajaj C/o. M/s. Bajaj Foams Pvt. Ltd., Shivalaya Market, A.R. Path, Patna – 800004. [PAN: ABBPB 3879 J]	बनाम / V/s.	D.C.I.T, CC-2, Patna
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

अपीलार्थी की ओर से/By Appellant	Shri Nishant Maitin, CA
प्रत्यर्थी की ओर से/By Respondent	Shri Ajay Kumar, Addl.CIT, Sr. DR

ITA No.340/Pat/2018
Assessment Year:2014-15

Dr. Nalini Ranjan Singh Prop.Bone & Joint Hospital, Bari Pakharia, Begusarai- 851101. [PAN:AJLPS9346P]	बनाम / V/s.	A.C.I.T, CC-3, Patna
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

अपीलार्थी की ओर से/By Appellant	Shri Rajesh Kumar, Advocate
प्रत्यर्थी की ओर से/By Respondent	Shri Ajay Kumar, Addl.CIT, Sr. DR

सुनवाई की तारीख/Date of Hearing	16-09-2020
घोषणा की तारीख/Date of Pronouncement	16-09-2020

आदेश /O R D E R

Per Bench(Oral):

These eight assesseees have filed their instant respective appeal(s) for assessment years 2009-10, 2013-14, 2014-15 & 2015-16 involving proceedings u/s. 143(3) of the Income Tax Act, 1961; in short ‘the Act’.

Heard both the parties. Case files perused.

2. Learned counsels representing respective assesseees submitted at the outset that these assesseees are availing settlement under the “*Vivad Se Vishwas Scheme*”. The ld. counsels have also filed their respective applications to this effect. Learned departmental representative does not raise any objection.

Page 4

3. After hearing foregoing rival submissions, we dismiss these instant appeals as withdrawn with a rider that the same shall be restored in case these assessee fail to avail its settlement under the “*Vivad Se Vishwas Scheme*” for technical reasons.

4. These assessee appeals are dismissed as withdrawn in above terms.

Order pronounced in open court on 16/09/2020.

Sd/-
(A. L. Saini)
Accountant Member

Sd/-
(S. S. Godara)
Judicial Member

Kolkata;
Date: 16/09/2020
RS

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. अपीलार्थी/Appellant- (i) **Babita Agrawal**
(ii) **Binod Kumar Sharma**
(iii) **Indu Choudhary**
(iv) **Antay Kumar Singh**
(v) **Manoj Kumar Singh**
(vi) **Uday Nandan Prasad**
(vii) **Smt. Renu Bajaj**
(viii) **Dr. Nalini Ranjan Singh**

2. प्रत्यर्थी/Respondent- (i) ITO, Ward-1(1), Bhagalpur.
(ii) ITO, Ward-1(4), Ara
(iii) ITO, Ward-Chapra
(iv) ITO, Ward- 2(4), Biharsharif
(v) DCIT, CC-Patna.
(vi) A.C.I.T, CC-3, Patna

Page 5

3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण / DR, ITAT,
6. गार्ड फाइल / Guard file.

//True copy//

By order/आदेश से,

Sr. Private Secretary, ITAT, Kolkata.